

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 214  
Cont. A No. 07/425/JPR/2022  
Under Section 425 of  
Companies Act, 2013

**In the matter of:**

**Mr. Shanti Lal Maroo**

...Petitioner

**Versus**

**M/s American International Health Management Ltd. & Ors.**

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

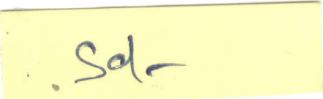
**Present Through Video Conferencing: -**


For the Petitioner

: Amol Vyas, Adv.  
Prabhansh Sharma, Adv.

**ORDER**

Heard Mr. Amol Vyas, along with Mr. Prabhansh Sharma, Adv. appearing  
for the Applicant. List the matter on 14.03.2023.

  
(Prasanta Kumar Mohanty)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

January 23, 2023